

**sBefore the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**I.A. No. 141 of 2013 & I.A. No. 142 of 2013  
in DFR No. 413 of 2013**

**Dated : 30<sup>th</sup> April, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shri Ganpat Khanderao Farande &  
Shri Subhash Khanderao Farande** .... Appellant (s)

**Versus**

**The Executive Engineer  
Maharashtra State Electricity  
Transmission Co. Ltd & Ors.** ... Respondent (s)

Counsel for the Appellant(s): -

**ORDER**

The learned counsel for the Applicant is absent.

Post the matter on **02.05.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**

**ts/ak**